

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:688
ANSWERED ON:24.11.2009
ABSCONDING AND FUGITIVE CRIMINALS
Lal Shri Kirodi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of criminals who have been declared as absconders and fugitives by the Courts during each of the last three years and the current year;
- (b) whether the Government has taken any steps to coordinate with different States to facilitate the tracing of such absconders and with different countries to extradite the fugitives from abroad;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Red Corner Notices have been issued on the request of various investigating agencies forwarded through Interpol Wing of Central Bureau of Investigation in respect of 167 offenders and circulated through Interpol Secretariat General (IPSG) during the last three years, the details of which are as under:-

2006 -49

2007 -70

2008 -28

2009 (upto 30.7.2009) -20

Total -167

(b) & (c): It is the policy of the Government in the Ministry of External Affairs to conclude extradition treaties with as many countries as possible so as to ensure that fugitive criminals do not escape justice. Efforts are made through diplomatic channel for extradition of fugitives. Matter is taken up at the appropriate level from time to time.

(d): Does not arise.